

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 204
422(ND)2017

IN THE MATTER OF:

Sh. Sanjay Kumar Jain & Ors.

... **Applicant/Petitioner**

Vs.

Bay Securities Pvt. Ltd.

... **Respondent**

Under Section: 241-242

Order delivered on 20.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 05.05.2021

**Sd/-
(T.S SINGH)
COURT OFFICER**